NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT-NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties	
No.		-		M/s. / Mr.	
CP(IB)	-	Admission	Rule-6 of	Chamundi Polymers Pvt. Ltd. Vs	
No.69/BB/201			I&B	Falcon Tyres Ltd.	
7					

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sargeetha.M.S	Operational Creditor	Rongesto_
	for CCI-legal		

The matter is listed today for admission. Registry has raised some objections. Counsel for petitioner is absent. No representation for petitioner.

List it on 28.08.2017 for compliance.

MEMBER (J)

MEMBER (T)